

Annexure-7

Name of the corporate debtor: Bard Roy Infotech Private Limited; Date of commencement of liquidation: 12/09/2023; List of stakeholders as on: 15/06/2026

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	The Commissioner of Commercial Taxes, Govt. of West Bengal	Directorate of Commercial Taxes, Govt. of West Bengal			1,53,96,795.00	1,53,96,795.00				6.97				-	As per claim received during CIRP Period
2	Employees' Provident Fund Organisation	Statutory Organisation under Ministry of Labour and Employment, Govt. of India			41,35,257.00	41,35,257.00				1.87				-	As per claim received during CIRP Period
3	The Asstt. Commissioner of State Tax, Ahmedabad	The Asstt. Commissioner of State Tax, Ahmedabad, Govt. of Gujrat		12-10-2023	22,79,678.00	22,79,678.00				1.03				-	
					2,18,11,730.00	2,18,11,730.00				9.87				-	